

4

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/154/2016
NAME OF THE PETITIONER(S) : A.L Pirianan Shanmugam & Another
NAME OF THE RESPONDENT(S) : M/s Mahalakshmi Textiles ltd & 5 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Chandramouli Prabhekar (P) R. Venkateswararajan	Counsel for Respondents 1, 2 & 6	- Chandramouli
2) K.N. Hymavathula for Mr. Pambala Kannan	Counsel for Petitioner	- K.N. Hymavathula

ORDER

Counsel for petitioner present. Counsel for R1, R2 & R6 present and stated that the senior counsel could not attend before the Tribunal due to personal inconvenience. He prayed for time to make submissions. Time is extended at request. Put up on 16.01.2018.

- sdr
K Anantha Padmanabha Swamy
Member (Judicial)